

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA:TA/MP. No. 09 321/94 /199

Versus.....

Date of Order	Orders
<u>20.7.94</u>	<i>Mr. P. P. Shree, Counsel for the applicant.</i> <i>The learned counsel for the applicant seeks permission to withdraw this application. Permission is granted.</i> <i>The OA is hereby dismissed as having been withdrawn.</i>  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Judg.) <i>Why ant 2 vs</i> <i>app rule a</i> <i>und 4/81</i> <i>Out 26-7-94</i> 